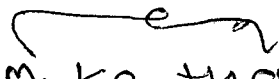


CA No. 255/05

4/5/08

No representation from the applicant side. Sri P. Awasthi for Sri AK. Chaturvedi for respondent. It is a old matter. In spite of conditional order, there is no representation on behalf of the applicant, which shows that the applicant is not interested in prosecuting this case. Hence, the OA is dismissed for non-prosecution.


(Dr. AK Mishra)
M(A)


(M. Kantnailal)
M(A)

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~~cc: M. Kantnailal~~
died. 4-5-08
for M. Kantnailal